

**National Company Law Tribunal**


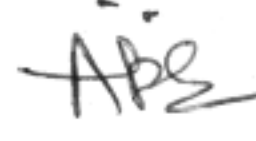
**Allahabad Bench**

CP NO. 120/ND/2012

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017**

**NAME OF THE COMPANY:** Mr. Shaidul Vikram Gupta vs Gomti Prakashan Pvt Ltd

**SECTION OF THE COMPANIES ACT/I & B CODE:** 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dr. Pawan Jaiswal	PCMA	Petitioner	
2.	Ashish Kr. Sriv.	Adv.	Respondents	

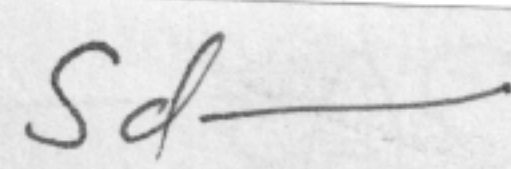
**CP NO.120/ND/2012**

Dr. Pawan Jaiswal, PCMA for the petitioner. Sh. Ashish Srivastava, Advocate for the respondent.

The case is taken up in forenoon session on being mentioned by the respondent counsel. Argument are continued. The matter to be listed on 9<sup>th</sup> January, 2018.

**Dated:13.12.2017**

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
**H.P. Chaturvedi,**  
**Member (Judicial)**